NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No. 163A/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: M/s. Pri Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(30 PATESH SHAKE Advocate Roject shat

the Petition

COMMON ORDER

C.S.P. No. 161A/230-232/NCLT/MB/MAH/2017 C.S.P. No. 162A/230-232/NCLT/MB/MAH/2017 C.S.P. No. 163A/230-232/NCLT/MB/MAH/2017 C.S.P. No. 164A/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- Although the matter was listed for final hearing, since it is declared Holiday none present from the side of the ROC/RD.

3. Adjourned to **05.01.2018** for further hearing.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

01.12.2017 Nair/aah Sd/-

M.K. SHRAWAT Member (Judicial)